

15.44 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2000 (Amendment of Eighth Schedule).

SHRI HANNAN MOLLAH (ULUBERIA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN (SHRI DEVENDRA PRASAD YADAV): The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India "

The motion was adopted.

SHRI HANNAN MOLLAH : I introduce the Bill.
